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(2024) 01 SEBI CK 0008

Securities Appellate Tribunal Mumbai

Case No: Appeal No. 885 Of 2023

Nagreeka Capital And

Infrastructure Limited & Anr

APPELLANT

Vs

Securities And Exchange Board

Of India

RESPONDENT

Date of Decision: Jan. 25, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Nirali Mehta, Suyash Bhandari, Dimple Gyamlani, Prapti Kedia, Anuj V.R.

Final Decision: Allowed

Judgement

Meera Swarup, Technical Member

- 1. Not on Board. Mentioned by the learned counsel for the appellants.
- 2. Two weeks time is allowed to the appellants to file rejoinder. List on February 14, 2024.